

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.03.2021 (THURSDAY)

COURT – IV

03:30 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No. 179 of 2020	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors. With	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
2.	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors. With	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
3.	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors. With	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
4.	Comp. App. (AT) (Ins) No. 1124 of 2019	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With	Neha Tandon	Sumant Batra Niharika Sharma-R2
5.	Comp. App. (AT) (Ins) No. 1125 of 2019	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With	R.B. Phookan	Abhirup Dasgupta- R2
6.	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With	Santanu Ghosh.	Deep Roy.

7.	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. With	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
8.	Comp. App. (AT) (Ins) No. 468 of 2020	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd. & Anr.	Sonia Dube	Smriti Churiwal

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar